

Information Note to the Press (Press Release No.17/2025)

For Immediate Release

Telecom Regulatory Authority of India

TRAI responds to the DoT's back-reference in respect of the TRAI's recommendations dated 10.12.2024 on 'Definition of International Traffic'.

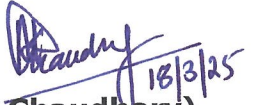
New Delhi, 18th March 2025 – The Telecom Regulatory Authority of India (TRAI) has today issued its response to the back-reference received from Department of Telecommunications (DoT) in respect of the **TRAI's recommendations dated 10.12.2024 on 'Definition of International Traffic'**.

2. Earlier, DoT, through a reference dated 30.08.2022, requested TRAI, under Section 11(1)(a) of the TRAI Act, 1997, to provide recommendations on the definition of International SMS and Domestic SMS. After a detailed consultation with stakeholders, TRAI provided its recommendations on 'Definition of International Traffic' dated 10.12.2024 to DoT.

3. Subsequently, DoT, through a back-reference dated 13.02.2025, informed TRAI that the recommendations of TRAI on Definition of International Traffic dated 10.12.2024 have been accepted in principle. DoT, however, sought clarification from TRAI in respect of International SMSs.

4. After examining the issue, TRAI has finalized its response to the back-reference. TRAI's response to the back-reference has been placed on the TRAI's website (www.trai.gov.in).

5. For any clarification or information, Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum and Licensing), TRAI may be contacted at Telephone Number +91-11-20907758.


(Atul Kumar Chaudhary)
Secretary, TRAI